

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2993**  
**TO BE ANSWERED ON 27.03.2023**

**EMERGENCY CREDIT LINE GUARANTEE SCHEME (ECLGS)**

2993. SHRI JOSE K. MANI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has the details of the number of MSMEs that got credit support under the Emergency Credit Line Guarantee Scheme (ECLGS) over the last three years ;
- (b) if so, the State-wise details thereof;
- (c) whether Government has any plans to extend the scheme for another year;
- (d) if so, the details thereof; and
- (e) the details of the new policies and plans of Government to support the MSME sector in the country?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The details of the number and amount of guarantees issued to MSMEs since inception in 2020 till 28.02.2023 are at **Annexure-I**.

(c) & (d): As of now, the scheme is valid till 31.03.2023.

(e): The Government has taken a number of recent incentives to support Micro, Small and Medium Enterprises (MSMEs). Some of these include:

- i. Rs. 5.00 lakh crore Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs;
- ii. Rs. 50,000 crore equity infusion through Self Reliant India (SRI) Fund;
- iii. New revised criteria for classification of MSMEs;
- iv. No global tenders for procurement up to Rs. 200 crores;
- v. "Udyam Registration" for MSMEs, for Ease of Doing Business;
- vi. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including redressing grievances and handholding of MSMEs;
- vii. Inclusion of Retail and Wholesale traders as MSMEs;
- viii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- ix. Launch of Udyam Assist Platform on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing the benefit under Priority Sector Lending.
- x. Budget 2023-24 has announced the infusion of Rs. 9,000 crore in the corpus of Credit Guarantee Fund Trust for Micro & Small Enterprises to enable an additional credit of Rs. 2.00 lakh crore with reduced cost of the credit.

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Annexure is referred to parts (a) &amp; (b) of unstarred Question no. 2993 due for reply on 27.03.2023

Number and amount of guarantees issued since inception in 2020 till 28.02.2023 to MSMEs			
Amount in Rs. crore			
Sr. No.	State / UT	Total No. of Guarantees Issued	Total Amount Guaranteed
1.	Andaman & Nicobar	2,107.00	147.01
2.	Andhra Pradesh	2,39,027.00	9,252.19
3.	Arunachal Pradesh	2,054.00	78.76
4.	Assam	5,44,648.00	3,015.64
5.	Bihar	7,83,647.00	3,973.00
6.	Chandigarh	6,344.00	784.83
7.	Chhattisgarh	1,92,721.00	4,111.02
8.	Dadra & Nagar Haveli and Daman And Diu	3,116.00	469.63
9.	Delhi	93,721.00	12,433.25
10.	Goa	11,958.00	1,048.00
11.	Gujarat	3,47,748.00	24,108.27
12.	Haryana	1,90,906.00	10,001.43
13.	Himachal Pradesh	48,572.00	1,836.48
14.	Jammu & Kashmir	34,369.00	1,240.45
15.	Jharkhand	2,94,835.00	3,418.09
16.	Karnataka	8,71,630.00	15,868.83
17.	Kerala	5,30,106.00	8,436.90
18.	Ladakh	824.00	42.52
19.	Lakshadweep	374.00	2.08
20.	Madhya Pradesh	5,48,581.00	7,986.11
21.	Maharashtra	9,71,869.00	33,567.53
22.	Manipur	9,641.00	111.24
23.	Meghalaya	11,267.00	173.69
24.	Mizoram	3,456.00	52.24
25.	Nagaland	7,316.00	66.31
26.	Orissa	9,25,832.00	5,407.38
27.	Pondicherry	22,324.00	440.52
28.	Punjab	2,04,831.00	8,329.86
29.	Rajasthan	5,25,786.00	13,477.93
30.	Sikkim	8,160.00	109.64
31.	Tamilnadu	8,73,731.00	26,770.90
32.	Telangana	1,18,547.00	9,561.71
33.	Tripura	62,091.00	274.55
34.	Uttar Pradesh	7,87,460.00	16,928.53
35.	Uttarakhand	70,045.00	2,761.20
36.	West Bengal	20,07,661.00	13,671.27
	<b>Total</b>	<b>113,57,305.00</b>	<b>2,39,958.99</b>

Source: DFS